

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).5 6 2 7 / 2 0 0 8

(From the judgement and order dated 1 1 / 1 2 / 2 0 0 7 in CMW P No. 1 1 1 2 / 2 0 0 1 of
The HIGH C O U R T O F J U D I C A T U R E A T A L L A H A B A D)

J A I P R A K A S H G U P T A (D) T H R. L R S .

Petitioner(s)

V E R S U S

R I Y A Z A H A M A D & A N R.

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim relief)

Date: 1 4 / 0 3 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

H O N ' B L E M R. J U S T I C E T A R U N C H A T T E R J E E
H O N ' B L E M R. J U S T I C E H A R J I T S I N G H B E D I

For Petitioner(s)

Ms. Mona Rajvans hi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

There shall be stay of operation of the impugned judgment in the meanwhile.

(Satish K.Y ad av)
Court Master

(Phoolan Wati Arora)
Court Master